

**THE GAUHATI HIGH COURT LEGAL SERVICES COMMITTEE**  
**(PRINCIPAL SEAT), GUWAHATI**

**NOTICE**

No.GHCLSC.04/2017/1512

Dated Guwahati the 16<sup>th</sup> May, 2019.

A Pre-sitting meeting for Pre Lok Adalat with the insurance companies, viz., New India Assurance Co. Ltd., Oriental Insurance Co. Ltd., National Insurance Co. Ltd. And United India Insurance Co. Ltd. will be held on 20.05.2019 at 3 p.m. in my chamber in the Gauhati High Court, New Block, Guwahati.

By Order

16/5/19  
(M. K. Kalita)

**Registrar (Vigilance),GHC**  
**-Cum-Secretary, Gauhati High Court**  
**Legal Services Committee (Principal Seat)**

Memo No.GHCLSC.04/2017/1513-1519

Dated 16<sup>th</sup> May, 2019.

**Copy forwarded for information and necessary action:-**

1. The Registrar General, Gauhati High Court, Guwahati.
2. The Registrar (Admn./Judl.), Gauhati High Court, Guwahati.
3. The Joint Registrar (Judl.), Gauhati High Court, Guwahati.
4. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The System Analyst, Gauhati High Court, Guwahati.  
He is directed to upload the notice immediately in the official web site of the Gauhati High Court & Gauhati High Court Legal Services Committee.
6. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Chairman, Gauhati High Court Legal Services Committee.
7. The Court officer, Gauhati High Court, Guwahati.

He is requested to arrange tea & snacks for the participants in the meeting.

16/5/19  
**Registrar (Vigilance),GHC**

**-Cum-Secretary, Gauhati High Court**  
**Legal Services Committee (Principal Seat)**